

GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS & SPORTS
(DEPARTMENT OF SPORTS)
RAJYA SABHA
UNSTARRED QUESTION NO-1438 #
ANSWERED ON- 14/12/2023

FUNDS FOR SETTING UP SPORTS ACADEMY

1438. # SHRI DEEPAK PRAKASH

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:-

- (a) whether the Central Government provides funds to various States for setting up sports academies;
- (b) if so, the funds allocated for the said purpose during the last four years, State-wise including in the State of Jharkhand, region-wise;
- (c) whether any proposal of the State of Jharkhand for setting up a sports academy is pending with the Central Government; and
- (d) if so, the details thereof along with its present status?

ANSWER

THE MINISTER OF YOUTH AFFAIRS & SPORTS

(SHRI ANURAG SINGH THAKUR)

- (a) 'Sports' being a State subject, the responsibility to set up sports academy in States/Union Territories rests with the State / Union Territory Governments. The Central Government supplements their efforts by bridging the critical gaps. However, under the "Sports Academies" sub-component of the Khelo India Scheme, a total of 296 sports academies have been accredited for training of talented sportspersons in various States/Union Territories.
- (b) Funds are allocated by the Union Government Scheme-wise, not State/Union Territory-wise.
- (c) No, Sir.
- (d) Does not arise.
